

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 28-06-2024 THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

PETITION NUMBER : IA(IBC)/2402(CHE)/2023
APPLICATION NUMBER : IBA/901/2019
**NAME OF THE APPLICANT : A Mohan Kumar (Liquidator)
M/s. MPL Motors Pvt Ltd**
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 54 of IBC, 2016

ORDER

Ld. Counsel Mr. V. Bathri Narayan is present.

IA(IBC)/2271 of 2023 has to be tagged along with IA(IBC)/2402(CHE)/2023 which is listed today and **Registry is directed** to list accordingly.

List the applications for hearing on **18.07.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk